

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4040
ANSWERED ON:09.08.2002
EXIM BANK
ALE NARENDRA

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government have approved a complete revamp of the Exim bank's organizational structure;
- (b) if so, the details thereof; and
- (c) the time by which new organizational structure is to be ready for operation?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANT GANGA RAM GEETE):

- (a) Exim Bank's Board has, in 2001, approved the recommendations of a Board Sub-Committee on revision in the organizational structure of Exim Bank. The revised organizational structure is within the existing framework envisaged under the Export-Import Bank of India Act, 1981 and does not involve any amendments to the Act or Regulations under the Act.
- (b) The revised organizational structure focuses on Lines of Credit to foreign entities for promoting exports from India, integrated risk management framework, increased thrust on recovery of loans and enhancement in the intra organizational communication.
- (c) The revised organizational structure has already become operational.